

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA  
UNSTARRED QUESTION NO. 1408**

**TO BE ANSWERED ON WEDNESDAY, THE 27.11.2019**

**Supreme Court Collegium**

1408. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **LAW AND JUSTICE** be pleased to state :

- (a) the number of recommendations of collegiums which are pending with the Union Government, as on date, and the reasons therefor;
- (b) the number of recommendations of collegiums which have not been approved by the Union Government in the last three years along with the reasons therefor; and
- (c) the names of all such persons recommended by the collegiums in the last three years for elevation as Supreme Court Judges, High Court Judges and Chief Justice(s) which were not approved by the Union Government?

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS  
AND ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) : There are 239 proposals recommended by various High Courts Collegiums for appointment of High Court Judges, which are under various

stages of processing with the Government and Supreme Court Collegium as per the procedure prescribed in Memorandum of Procedure (MoP).

At present, no proposal of elevation of Supreme Court Judge and appointment of Chief Justice of High Court is pending.

\*\*\*